

CENTRAL ELECTRICITY REGULATORY COMMISSION

3rd & 4th Floor, Chanderlok Building, 36, Janpath,
New Delhi-110001

Minutes of Meeting: Constitution of Expert Group to review “Indian Electricity Grid Code and other related issues”- 1st Meeting thereof.

First meeting of Expert Group to review “Indian Electricity Grid Code and other related issues” was held on 5th June, 2019 at 12:00 pm in 3rd Floor, Conference Room, 36, Janpath, Chanderlok Building. During meeting, scope of review and proposed approach to review the various provisions of Grid Code were discussed. Group members have discussed various aspects for review of grid code, areas of review and modalities for undertaking review of the provisions of Grid Code. After discussion, following decisions and action points have emerged:

- 1) On account of renewable penetration and synchronous operation of grid at National Level, many provisions of Grid Code may undergo change, some new provisions may be required, the entire review will be undertaken for introduction of new provisions and review of existing provisions separately;
- 2) Reconciliation of the existing provisions of Grid Code with other regulations, if required, will be examined but the scope of review will be limited to the extent of Grid Code only;
- 3) Grid Code as a whole may be discussed & reviewed Chapter-wise one by one starting with Operating Code;
- 4) Co-opt representative from CEA and POSOCO as Committee members;
- 5) Invite comments/ suggestions from Stakeholders on the changes/modifications to be made in the existing IEGC in light of large scale integration of renewable and other factors;
- 6) The Expert group also noted that renewable rich States such as Gujarat, Rajasthan, Maharashtra, Tamil Nadu and Telangana and others may also be invited as special invitees to share their experience/ views on the subject matter;
- 7) It was decided to invite (i) IPPs, Discoms and Conventional & Renewable Generators to present their views before the expert group; and (ii) Representatives from CEA, CTU, RLDCs, State SLDCs, RPCs, Academicians, STUs, SECI, SERCs, APPS, IWPA and IITs personnel may also be invited to present their view and enlighten the committee on the subject matter;
- 8) In view of work involved, assistance of Corporate Consultant will be required for collating, analysis, preparation of reports and expedite proceedings etc.

2. It was decided that second and third meeting may be scheduled on 17th June, 2019 and 20th June, 2019 respectively at 2:30 pm at CERC wherein some of the active generating companies will be invited to present their views/ suggestions on the subject matter. Simultaneously reconciliation of Connectivity and Connection Code may be taken up.

Meeting ended with thanks to the chair.